

1	2	3	4	5	6
46.	Nalgonda	0	110	830	940
47.	Namavaram	0	0	1	1
48.	Nampally	0	0	19	19
49.	Narayanapur	0	0	38	38
50.	Narketpally	0	0	91	91
51.	Nemmikal	0	0	27	27
52.	Neredcherla	0	1	80	81
53.	Nidamanoor	0	0	38	38
54.	Nuthankal	0	0	3	3
55.	Padamatapally	0	0	3	3
56.	Pedavoor	0	0	12	12
57.	Penpahad	0	0	10	10
58.	Pochampally	0	0	246	246
59.	Puttapaka	0	3	108	111
60.	Rajapet	3	1	19	23
61.	Ramannapet	6	35	102	143
62.	Shaligowraram	0	0	23	23
63.	Suryapet	4	88	678	770
64.	Thipparthi	0	0	3	3
65.	Thripuraram	0	0	18	18
66.	Thungathurthy	0	1	12	13
67.	Tirumalgiri (MYG)	0	0	12	12
68.	Tirumalagiri (SRT)	0	0	78	78
69.	Valigonda	0	0	46	46
70.	Velisala	0	0	2	2
71.	Vemulapally	0	0	11	11
72.	Vishnupuram	0	0	134	134
73.	Yadagirigutta	0	0	16	16
74.	Yerravaram	0	0	8	8
		15	276	5920	6211

### Illegal Mining

4032. SHRI K.P. SINGH DEO : Will the Minister of MINES be pleased to state :

(a) whether the Government are aware of the illegal mining of iron ore, bauxite and chromite in Orissa and Bihar; and

(b) if so, the details thereof and the steps taken or proposed to be taken in this regard?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) and (b). The information is being collected and will be laid on the Table of the House.

### Approval for Mining Lease

4033. SHRI MUKHTAR ANIS : Will the Minister of MINES be pleased to state :

(a) the details of mining leases granted to any foreign company and to Indian subsidiary for the exploration and extraction of gold and precious stones. State-wise;

(b) whether any such leases require the prior approval of the Union Government;

(c) if so, whether any proposals are under consideration; and

(d) the details thereof. State-wise?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) (a) to (d). The Mines and Minerals (Regulation and Development) Act, 1957 prescribes that mining leases for gold and precious stones can be given by a State Government with the prior approval of Central Government only. No approval for grant of mining leases have yet been accorded by the Central Government to any foreign company or their Indian subsidiary for gold and precious stones. However, certain proposals had been sent by the Governments for grant of prospecting licence. These have been returned to the respective State Government for modification in line with recently issued guidelines dated 30.10.1996 on the subject.

#### Telephone Connections in Uttar Pradesh

4034. DR. CHHATRAPAL SINGH : Will the Minister COMMUNICATIONS be pleased to state :

(a) the number of telephone connections provided in Uttar Pradesh during 1993-94, 1994-95 and 1995-96 till date, district-wise;

(b) the number of persons in the waiting list, district-wise till November, 1996;

(c) the time by which the waiting list is likely to be cleared, district-wise;

(d) whether any special scheme has been prepared or expansion and development of telephones in U.P., particularly in Meerut Division;

(e) the amount allocated for the purpose, district-wise, during 1996-97; and

(f) the details and action taken in this regard?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) The number of telephone connections provided in Uttar Pradesh during 1993-94, 1994-95 and 1995-96 till date (upto Nov'96) is as per the Statements attached. For U.P. (West) Telecom Circle as per Statement-IV. For U.P. (West) Telecom Circle as per Statement-I.

(b) the number of persons in the waiting list, district-wise till November '96 is as in Annexures mentioned below. For U.P. (West) Telecom Circles as per Statement-IV. For U.P. (West) Telecom Circle as per Statement-II.

(c) The time by which the waiting list will be cleared is as in Statements mentioned below. For U.P. (West) Telecom Circle as per Statement-IV. For U.P. (East) Telecom circle as per Statement-II.

(d) No, Sir.

(e) and (f). The funds are allotted Circle-wise. The details of fund allocation for the year 1996-97 are given below.

(Figures in crores)

	Cash	Stores
U.P. (W)	135.99	37.85
U.P. (E)	303.56	48.09

#### STATEMENT-I

Connection provided during the year

S.No.	District	1993-94	1994-95	1995-96
1.	Allahabad	2540	4766	7876
2.	Azamgarh	300	356	922
3.	Bahraich	389	393	420
4.	Ballia	375	334	595
5.	Banda	965	1035	750
6.	Barabanki	1130	430	-
7.	Basti	587	350	502
8.	Bhadoi	-	-	503
9.	Deoria	705	-	-
10.	Etawah	850	1284	1842
11.	Faizabad	655	476	1744
12.	Farrukhabad	443	1389	2216
13.	Fatehpur	217	376	512
14.	Gazipur	234	376	516
15.	Gonda	807	790	1298
16.	Gorakhpur	1159	931	4068
17.	Hamirpur	377	-	280
18.	Hardoi	279	283	317
19.	Jalaun	260	700	862
20.	Jaunpur	267	469	1469
21.	Jhansi	1161	1637	5213
22.	Kanpur	6076	6642	6538
23.	Kanpur Dehat	475	897	728
24.	Lakhimpur	132	474	1336
25.	Lalitpur	300	686	328
26.	Lucknow	2299	8061	10021
27.	Maharajganj	728	-	676
28.	Mainpur	869	1025	547
29.	Mahoba	-	-	126
30.	Maunathbhanjan	15	459	1215
31.	Mirzapur	175	912	581
32.	Padrauna	-	-	638
33.	Pratapgarh	297	162	453
34.	Raibareilly	65	95	788
35.	Sahajahanpur	82	1211	1318
36.	Siddarthnagar	186	344	174
37.	Sitapur	288	983	866
38.	Sone Bhadra	139	659	1206
39.	Sultanpur	346	283	1521
40.	Unnao	658	1508	1117
41.	Varanasi	2462	2881	6783
42.	Ambedkarnagar	-	-	180